

Setting up of National Hockey Academy

*944. SHRI MADHAVRAO SCINDIA : Will the Minister of SPORTS be pleased to state :

(a) whether the Indian Hockey Federation has submitted a proposal for the setting up of a National Hockey Academy and made other recommendations for the improvement of the game ;

(b) if so, the details thereof ;

(c) the reaction of Government thereto ; and

(d) the decision taken thereon ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) and (b). The Indian Hockey Federation has recently submitted a paper called 'Coaching policy for Indian hockey team'. The main recommendations needing consideration by Government, which include setting up of a National Hockey Academy, made in that paper are given in the statement laid on the Table of the Sabha.

(c) Government appreciate the concern of the Indian Hockey Federation for raising standards of play.

(d) The Netaji Subhas National Institute of Sports, Patiala as the expert body in coaching, has been requested to consider early the paper referred to in (a) above in a seminar of experts. Meanwhile Government have already sanctioned the coaching camps for probables from 16.5.83 to 10.7.83 as suggested by the Indian Hockey Federation.

Statement

Recommendations of the Sub-Committee of the Indian Hockey Federation

(i) The Coaching Programme for the 1984 Olympics and Junior World Cup as suggested be approved.

(ii) A more effective and dynamic organisation needs to be created at district level, states level, schools level and college

level for better coordination, flow of information, spotting of talent, and organising tournaments, coaching camps/seminars.

(iii) The daily allowance of players, coach, manager be increased to Rs. 30/- and Rs. 50/- respectively during the period of coaching camps and manager given Rs. 2000/- for incurring incidental expenditure.

(iv) In all tours abroad, apart from the Coach and Manager, One Technical Observer preferably an ex-olympian and member of the coaching committee with video cameraman, a Doctor specialist in sports medicine and masseur should accompany the Team.

(v) Coaching and Umpiring seminars should be held during the Junior/Senior National Championship.

(vi) The Government may be requested to set up National Hockey Academy at a suitable place climatically on lines of NDA Kharakvasla Pune for providing regimentation, infusing sense of discipline, building character, imparting Hockey training apart from academic training to young budding players with career assured.

(vii) More synthetic turfs be laid at suitable places through out the country and efforts should be made to indigenise synthetic turf by exploring use of COIR TURF.

(viii) Government may hold a meeting every year with the representatives of IHF, States Sports Councils, All India Schools Board, All India Universities Board, NIS to plan effective line of action, review progress and discuss budget outlay for proper utilisation or funds/resources.

(ix) A senior member of IHF who is well connected with FIH and has played hockey should witness all International Tournaments for handling "OFF" the field situations with International Officials and be provided adequate Foreign Exchange.

(x) Places where synthetic turfs have been laid, should be flood lit so as to have better utilisation of the play fields round the year.

(xi) One physical trainer preferably from

Army School of Physical Training Pune and a research Doctor from Kawaldham Yoga Institute Lonavla be made available for the first/second conditioning camp only.

(xii) Door Darshan be requested to introduce coaching series at least one hour on Sunday/Holidays (morning) on fundamentals of Hockey and showing films on International matches.

पीने के पानी की कमी

*945 श्रीमती किशोरी सिन्हा :
श्री बापू साहिब पहलेकर :

क्या निर्माण और आवास मन्त्री निम्नलिखित जानकारी दर्शाने वाला वितरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान हाल ही में प्रकाशित इस आशय के समाचारों की ओर आकर्षित किया गया है कि देश में विभिन्न भागों में पीने के पानी की भारी कमी हो गई है;

(ख) यदि हां, तो तत्सम्बन्धी तथ्यों का ब्यौरा क्या है ;

(ग) क्या सरकार ने इस सम्बन्ध में कोई तत्काल उपाय किये हैं; और

(घ) यदि हां, तो तत्सम्बन्धी, क्षेत्रवार, ब्यौरा क्या है ?

संसदीय कार्य, खेल तथा निर्माण और आवास मन्त्री (श्री बूटा सिंह) : (क) से (घ) एक विवरण सभापटल पर रखा गया है ।

विवरण

सरकार इस बात से अवगत है कि सूखे के परिणाम स्वरूप पीने के पानी की कमी निम्न-

लिखित राज्यों तथा संघ राज्य क्षेत्रों के विभिन्न भागों में अनुभव की जा रही है :—

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| 1. आन्ध्र प्रदेश | 2. बिहार |
| 3. गुजरात | 4. हरियाणा |
| 5. केरल | 6. कर्नाटक |
| 7. मध्य प्रदेश | 8. महाराष्ट्र |
| 9. उड़ीसा | 10. राजस्थान |
| 11. पश्चिमी बंगाल | 12. उत्तर प्रदेश |
| 13. पाण्डिचेरी | 14. तमिलनाडू |

इस विषय में सरकार ने निम्नलिखित तत्काल उपाय किये हैं :—

(क) राज्यों को प्रभावित क्षेत्रों में पेयजल पूर्ति की सुविधायें मुहैया करने के लिए व्यय करने की स्वीकृति दी गई है। राज्यवार ब्यौरे अनु-लग्नक में दिए गए हैं।

(ख) सचिव (कृषि तथा सहकारिता) ने 16, 19 तथा 20 अप्रैल, 1983 को सूखे से प्रभावित राज्यों के प्रतिनिधियों के साथ कुछ बैठकें कीं। इन बैठकों में पेय जल की कमी का सामना करने के लिए एक कार्यवाही योजना अपनाई गई। सुझाई गई कार्यवाहियों के बीच अधिकतम संख्या में ड्रिलिंग रिगों का उपयोग तथा उनका तीन शिफ्टों में प्रचालन, उन ग्रामों का पता लगाना जहां जल पहुंचाने के लिए संगठनात्मक प्रबन्ध हों को अन्तिम रूप देने के साथ-साथ यह सुनिश्चित करने के लिए कि इन ग्रामों को निरन्तर जलपूर्ति की जाती है, ट्यूबवैलों तथा हैण्डपम्पों आदि का उचित अनुरक्षण करना शामिल है।

(ग) कृषि विभाग में रिलीफ कमिश्नर की अध्यक्षता में एक अन्तर्विभागीय समिति गठित की गई है जिसकी पाक्षिक एक बैठक होती है और यदि आवश्यक हो तो पेयजल की स्थिति